

HON'BLE MR. JUSTICE V. S. SIRPURKAR, CHAIRPERSON,

COMPETITION APPELLATE TRIBUNAL.

PROFILE

- Born on 22nd August, 1946.
- Hailing from a Lawyers' family Father, Mother, Wife, Son, Daughter-in-law and Brothers are all Lawyers.
- Matriculated from Chandrapur District of Maharashtra, topping in the District.
- Completed Graduation from Morris College, Nagpur in 1966.
- Completed Law Degree from the University College of Law, Nagpur.
- Practiced at Nagpur in the High Court on Constitutional and Criminal sides.
- Was elected as a Joint Secretary and Secretary of the High Court Bar Association, Nagpur.
- Was also elected as a Member of Maharashtra Bar Council twice, i.e. in the year 1985 and 1991.
- Elevated as a Judge of Bombay High Court in 1992.
- Was Incharge of Judicial Officers Training Institute, Nagpur as a Visiting Judge.
- Transferred to the Madras High Court in December, 1997 where, as Senior Judge, also held the post of 'Executive Chairman' of the Tamil Nadu State Legal Services Authority. Was instrumental in starting the Judicial Academy at Madras.
- Life Member of the World Wild Life Fund.
- Elevated as Chief Justice, High Court of Uttaranchal, vide Notification dated 16th July, 2004 and held office of Chief Justice, High Court of Uttaranchal from 25th July, 2004 to 19th March, 2005. Started Judicial Academy called "Ujala".
- Co-opted as a Member of the Legal Education Committee of the Bar Council of India, New Delhi.
- Was elected unopposed as a Member of the Governing Council of the India Law Institute, New Delhi from the Judge's Constituency from 2004 to 2007.
- Assumed Office of the Chief Justice of the High Court at Calcutta on transfer from High Court of Uttaranchal at Nainital on March 20, 2005. Started a Judicial Academy in West Bengal.
- Nominated by Bar Council of India to the General Council of the National Law School of India University, Bangalore, for a term ending on July 28, 2007.
- Member of the General Council of West Bengal National University of Juridical Sciences, Kolkata w.e.f. March 20, 2005.
- Elevated to Supreme Court of India on 12.1.2007.
- Retired on 21.08.2011 (F.N.)